

Setting up of TV Centre at Adoor

338. SHRI K. KUNJAMBU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Adoor, Kottarakkara and Punalur in the Pathananhitta and Quilon districts of Kerala are not covered by TV transmission at present ;

(b) if so, whether there is any proposal to set up a low power transmission centre at Adoor during the Seventh Plan; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V N GADGIL) :

(a) to (c) On completion of the approved scheme of augmenting the power of the existing 1 KW transmitter at Trivandrum to 10 KW, Adoor and Kottarakkara are expected to receive TV signals.

Telecast of Malayalam Programme from Trivandrum T.V. Transmission Centre

339. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Malayalam Programmes are being televised from the T.V. Transmission Centre at Trivandrum ;

(b) whether these programmes can also be seen in other Centres in Kerala; and

(c) if not, the steps being taken to televise Malayalam Programmes from other Centres like Palghat, Cannanore, etc ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) Yes, Sir. Doordarshan Kendra, Trivandrum telecasts, on an average, 75 minutes of Malayalam programmes daily.

(b) No, Sir.

(c) As yet, there is no approved scheme to link the transmitter at Trivandrum with relay transmitters at Palghat and Cannanore.

Formation of National Wage Policy

340. SHRI PURNA CHANDRA MALIK : Will the Minister of LABOUR be pleased to state :

(a) whether the leaders of Central Trade Union Organisations suggested the formation of a National Wage Policy and also to the monitor the movement of prices at the same time so that no major disparity arose between wages and prices; and

(b) if so, when Government propose to consider the same ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJALIAH) : (a) and (b) The Finance Minister had an informal pre-Budget meeting with the Trade Union leaders on 13.2.1985. The discussion covered a wide range of subjects. Some leaders underlined the need for evolving a proper wage policy as also indexation system for linking minimum wages to cost of living. The suggestions are of general nature and are kept in view in the formulation of Government policies from time to time.

[Translation]

Implementation of the Decision taken in the National Conference on Homeless

341. SHRI MOOL CHAND DAGA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the decisions taken in the two days National Conference on Homeless held on 13 and 14 February, 1985 and the time by which these decisions are likely to be implemented;

(b) whether additional one crore twenty eight lakh dwelling units will be required as per the Seventh Five Year Plan;

(c) if so, the amount Government propose to provide therefor; and

(d) number of dwelling units, category-wise and State-wise to be made available ?